

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 242/2001

IN

OA 641/1999

New Delhi, this the 16th day of May, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri Udhav Singh
S/o Shri Rameshwar Shah
R/o A-29, Mahavir Enclave
Palam, New Delhi.

...Petitioner

(By Advocate Shri T.C. Aggarwal)

V E R S U S

1. Shri D.V.S. Ranga
Dy. Director General (Admn.)
Doordarshan, Mandi House
New Delhi - 110 001.

2. Shri P.K. Sachdeva
Director (Engineering)
High Power Transmitter
Pritampura, Delhi - 110034.

...Respondents

(None present)

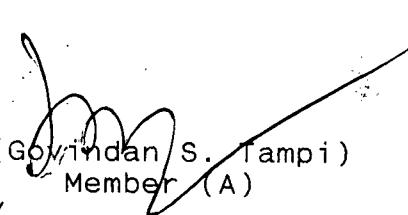
O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Heard Shri T.C. Aggarwal, learned counsel for the petitioner.

2. Taking note of the directions contained in the Tribunal's order dated 21-7-2000 in OA 641/99 and the respondents' order dated 12-9-2000, we are unable to agree with the contentions of the learned counsel for the petitioner that the respondents have committed contempt of the Tribunal's order.

3. In the circumstances, CP 242/2001 is dismissed in limine.


(Govindan S. Tampi)
Member (A)

/vikas/


(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)